

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 122**  
**(CAA)-47(PB)/2019**

**IN THE MATTER OF:**

Saanvi Infratech Pvt. Ltd.  
With Fortune Stainless Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 04.07.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:-**

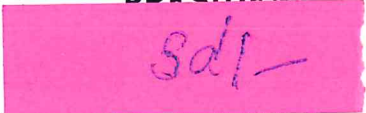
For the Petitioner(s):-  
For the respondents

Mr. Kartikeya Goel, Adv.  
Mr. Ajit Sharma, Mr. Ashutosh Senger, Adv. for  
IT Dept.  
Ms. Swati Koshal, Adv. for OL  
Ms. Kusum Yadav, AD for RD

**ORDER**

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 02.08.2019.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**